

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4486
ANSWERED ON:21.04.2015
SECURITY AT INTER STATE BOUNDARY AREAS
Gogoi Shri Gaurav

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has evaluated the performance of security forces responsible for maintaining peace in the villages situated on disputed inter-State boundary areas and on the international boundary;
- (b) if so, the details and findings thereof;
- (c) whether the Government has any plan to improve road and railway connectivity in such areas, if so, the details thereof and if not, the reasons therefor; and
- (d) the measures taken/being taken to ensure that neither insurgent nor terrorist groups do not set up camp sites on those inter-State boundary areas that are hilly and thickly forested?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a) & (b): The performance of Central Armed Police Forces (CAPF) deployed to assist the State Governments for internal security and maintenance of law and order and also guarding of international border are reviewed periodically and found satisfactory.
- (c): Projects for construction of roads along India-Bangladesh border (4379 km), India-Pakistan border (473.26 km), India China border (3773.77 km) and India-Nepal border (1377 km), India-Bhutan border (313 km) have been sanctioned. Rail projects in the North East India have also been sanctioned to improve the connectivity wherever feasible.
- (d): A number of steps have been taken for effective domination of sparsely populated/uninhabited regions and the thickly forested area to ensure that insurgent groups/terrorist groups cannot operate from these areas. These include, conducting area domination Patrol, short range and long range patrols on a regular basis; Developing local intelligence sources for carrying out effective vigilance and special operations are launched on receipt of specific intelligence inputs; Signal intelligence is also being actively exploited to ensure adequate domination and surveillance. Besides, liaison with police, intelligence agencies and local State government agencies is carried out on regular basis for sharing of intelligence and conduct of joint operations.